

O.I.H.

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA

UNSTARRED QUESTION NO. 3681  
TO BE ANSWERED ON AUGUST 09, 2017

INTEREST ON HOUSING LOAN

No. 3681 SHRI LAXMI NARAYAN YADAV:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether any rebate on interest on housing loan for purchase/construction of houses is being provided by the Union Government in the country including Madhya Pradesh and if so, the details thereof; and

(b) the number of persons to whom benefits have accrued in Madhya Pradesh in this regard during the last three years?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND  
URBAN AFFAIRS  
(RAO INDERJIT SINGH)

(a) & (b): Under Credit Linked Subsidy Scheme (CLSS) for EWS/LIG component of Pradhan Mantri Awas Yojan (Urban) {PMAY[U]}, beneficiaries of Economically Weaker Section (EWS) having household annual income upto Rs. 3,00,000/- and Lower Income Group having household annual income between Rs. 3,00,001/- and upto Rs. 6,00,000/- are eligible for an interest subsidy at the rate of 6.5% for housing loans up to Rs. 6 lakh and a maximum tenure of 20 years.

Government of India has also launched a new Credit Linked Subsidy Scheme to provide interest subsidy for housing loans to eligible beneficiaries belonging to Middle Income Group (CLSS for MIG). The Scheme covers two income segments in the MIG viz. annual household income between Rs. 6,00,001 to Rs. 12,00,000 (MIG-I) and annual household income between Rs.12,00,001 to Rs.18,00,000 (MIG-II). The interest subsidy under the new scheme will be available to beneficiaries of MIG-I category and MIG-II for loan amounts upto Rs.9,00,000/- and 12,00,000/., respectively. The interest subsidy will be at the rate of 4% and 3%, respectively.

So far, 3,465 housing loans have been sanctioned in Madhya Pradesh and an amount of Rs.62.33 Cr. has been disbursed as interest subsidy.

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